

I, therefore, demand that all cesses and surcharges be included within the divisible pool for the benefit of States. Additionally, I demand that

Odisha be compensated from other cess and surcharge collections on account of its significant contributions to the now abolished Clean Energy Cess.

**Demand to establish a National Defence Academy in Darjeeling Hills**

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, the brave Gorkha soldiers have fought in several wars including both World Wars and the Falklands War. Known as one of the most skilled and fiercest warriors in the world, the Gorkhas have impressed and terrified the enemies at war.

The legends of Gorkha warriors are known to all throughout the world. There is no denying their status as the first amongst equals. Therefore, keeping the illustrious background of the Gorkha people, I urge the hon. Minister of Defence to set up a National Defence Academy in Darjeeling Hills. This will be the most remarkable way to pay our deepest respect to the brave Gorkha soldiers.

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUBHASISH CHAKRABORTY (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI AHAMED HASSAN (West Bengal): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI RONALD SAPA TLAU (Mizoram): Sir, I also associate myself with the matter raised by the hon. Member.

MR. CHAIRMAN: Dr. T. Subbarami Reddy; not present. Prof. M.V. Rajeev Gowda.

**Concerns about the NRC implementation**

PROF. M.V. RAJEEV GOWDA (Karnataka): Sir, in the light of announcement of a nationwide National Register of Citizens, a number of concerns need to be addressed. Let us look at what has happened in Assam already. The Centre's